

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P.No. 66 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: Purnima Singh Vs. Saga Info Solutions Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

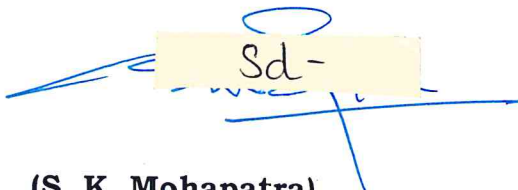
	For the Petitioner:	Ms. Ankita Patnaik, Advocate		
--	---------------------	------------------------------	--	--

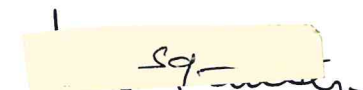
	For the Respondent:	Mr. Atul Agarwal, Advocate		
--	---------------------	----------------------------	--	--

ORDER

Respondents are directed to produce all statutory books as are available with them.

C.P.No. 112 (ND)/2014 shall also be taken along with the above case.
To come up on 14th November, 2017 for final disposal.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)